

CHAPTER 38

Miscellaneous chemical products

NOTES:

1. This Chapter does not cover:

- (a) separate chemically defined elements or compounds with the exception of the following :
 - (1) artificial graphite (heading 3801);
 - (2) insecticides, rodenticides, fungicides, herbicides, anti-sprouting products and plant-growth regulators, disinfectants and similar products, put up as described in heading 3808;
 - (3) products put up as charges for fire-extinguishers or put up in fire-extinguishing grenades (heading 3813);
 - (4) certified reference materials specified in Note 2 below;
 - (5) products specified in Note 3 (a) or 3 (c) below;
- (b) mixtures of chemicals with foodstuffs or other substances with nutritive value, of a kind used in the preparation of human foodstuffs (generally, heading 2106);
- (c) slag, ash and residues (including sludges, other than sewage sludge), containing metals, arsenic or their mixtures and meeting the requirements of Note 3 (a) or 3(b) to Chapter 26 (heading 2620);
- (d) medicaments (Heading 3003 or 3004);
- (e) spent catalysts of a kind used for the extraction of base metals or for the manufacture of chemical compounds of base metals (heading 2620), spent catalysts of a kind used principally for the recovery of precious metal (heading 7112) or catalysts consisting of metals or metal alloys in the form of, for example, finely divided powder or woven gauze (Section XIV or XV).

2. (A) For the purpose of heading 3822, the expression “certified reference materials” means reference materials which are accompanied by a certificate which indicates the values of the certified properties, the methods used to determine these values and the degree of certainty associated with each value and which are suitable for analytical, calibrating or referencing purposes.

(B) With the exception of the products of Chapter 28 or 29, for the classification of certified reference materials, heading 3822 shall take precedence over any other heading in the Schedule.

3. Heading 3824 includes the following goods which are not to be classified in any other heading of this Schedule:

- (a) cultured crystals (other than optical elements) weighing not less than 2.5 g each, of magnesium oxide or of the halides of the alkali or alkaline-earth metals;
- (b) fusel oil; Dippel’s oil;
- (c) ink removers put up in packings for retail sale;
- (d) Stencil correctors, other correcting fluids and correction tapes (other than those of heading 9612), put up in packings for retail sale; and;

(e) ceramic firing testers, fusible (for example, seger cones).

4. Throughout the Schedule, “municipal waste” means waste of a kind collected from households, hotels, restaurants, hospitals, shops, offices, etc., road and pavement sweepings, as well as construction and demolition waste. Municipal waste generally contains a large variety of materials such as plastics, rubber, wood, paper, textiles, glass, metals, food materials, broken furniture and other damaged or discarded articles. The term “municipal waste”, however, does not cover:

(a) individual materials or articles segregated from the waste, such as wastes of plastics, rubber, wood, paper, textiles, glass or metals and spent batteries which fall in their appropriate headings of the Schedule;

(b) industrial waste;

(c) waste pharmaceuticals, as defined in Note 4(k) to Chapter 30; or

(d) clinical waste, as defined in Note 6(a) below.

5. For the purposes of heading 3825, “sewage sludge” means sludge arising from urban effluent treatment plant and includes pre-treatment waste, scourings and unstabilised sludge. Stabilised sludge when suitable for use as fertiliser is excluded (Chapter 31).

6. For the purposes of heading 3825, the expression “other wastes” applies to:

(a) clinical waste, that is, contaminated waste arising from medical research, diagnosis, treatment or other medical, surgical, dental or veterinary procedures, which often contain pathogens and pharmaceutical substances and require special disposal procedures (for example, soiled dressings, used gloves and used syringes);

(b) waste organic solvents;

(c) wastes of metal pickling liquors, hydraulic fluids, brake fluids and anti-freezing fluids; and

(d) other wastes from chemical or allied industries.

The expression “other wastes” does not, however, cover wastes which contain mainly petroleum oils or oils obtained from bituminous minerals (heading 2710).

7. For the purposes of heading 3826, the term “biodiesel” means mono-alkyl esters of fatty acids of a kind used as a fuel, derived from animal or vegetable fats and oils whether or not used.

Sub-heading Notes :

1. Sub-heading 3808 50 covers only goods of heading 3808, containing one or more of the following substances: aldrin(ISO); binapacryl (ISO); camphechlor (ISO)(toxaphene); captafol (ISO); chlordane (ISO);chlordimeform (ISO); chlorobenzilate (ISO); DDT (ISO) [clofenotane (INN), 1,1,1-trichloro-2,2-bis(p-chlorophenyl) ethane]; dieldrin (ISO, INN); 4,6-dinitro-o-cresol [DNOC (ISO)or its salts; dinoseb (ISO), its salts or its esters; ethylene dibromide (ISO) (1,2- dibromoethane); ethylene dichloride (ISO) (1,2-dichloroethane); fluoroacetamide (ISO); heptachlor (ISO); hexachlorobenzene (ISO); 1,2,3,4,5,6-hexachlorocyclohexane (HCH) (ISO)], including lindane (ISO, INN); mercury compounds; methamidophos (ISO); monocrotophos (ISO); oxirane (ethylene oxide); parathion (ISO); parathionmethyl (ISO) (methyl-parathion); pentachlorophenol (ISO), its salts or its esters; phosphamidon (ISO); 2,4,5-T (ISO) (2,4,5-trichlorophenoxyacetic acid), its salts or its esters; tributyltin compounds.

Sub-heading 3808 50 also covers dustable powder formulations containing a mixture of benomyl (ISO), carbofuran (ISO) and thiram (ISO).

2. For the purposes of tariff items 3825 41 00 and 3825 49 00, “waste organic solvents” are wastes containing mainly organic solvents, not fit for further use as presented as primary products, whether or not intended for recovery of the solvents.

SUPPLEMENTARY NOTES:

In this Chapter:

(1) “Ozone depleting substance” means a substance which—

(a) falls under this Chapter; and

(b) is specified in Schedule I to the Ozone Depleting Substance (Regulation and Control) Rules, 2000;

(2) “hazardous waste” means a substance which—

(a) falls under this Chapter; and

(b) is defined or specified in the Export and Import Policy of the Central Government issued from time to time,

and includes even waste oils and discarded containers specified in the Schedules to the Hazardous Wastes (Management and Handling) Rules, 1989.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
3801	ARTIFICIAL GRAPHITE; COLLOIDAL OR SEMI-COLLOIDAL GRAPHITE; PREPARATIONS BASED ON GRAPHITE OR OTHER CARBON IN THE FORM OF PASTES, BLOCKS, PLATES OR OTHER SEMI-MANUFACTURES			
3801 10 00	- Artificial graphite	kg.	10%	10%
3801 20 00	- Colloidal or semi-colloidal graphite	kg.	10%	-
3801 30 00	- Carbonaceous pastes for electrodes and similar pastes for furnace linings	kg.	10%	-
3801 90 00	- Other	kg.	10%	-
3802	ACTIVATED CARBON; ACTIVATED NATURAL MINERAL PRODUCTS; ANIMAL BLACK, INCLUDING SPENT ANIMAL BLACK			
3802 10 00	- Activated carbon	kg.	10%	10%
3802 90	- <i>Other:</i>			
	--- <i>Activated natural mineral products:</i>			

(1)	(2)	(3)	(4)	(5)
3802 90 11	---- Activated alumina	kg.	10%	-
3802 90 12	---- Activated bauxite	kg.	10%	-
3802 90 19	---- Other	kg.	10%	-
3802 90 20	--- Animal black (for example bone black, ivory black), including spent animal black	kg.	10%	-
3803 00 00	TALL OIL, WHETHER OR NOT REFINED	kg.	10%	-
3804	RESIDUAL LYES FOR THE MANUFACTURE OF WOOD PULP, WHETHER OR NOT CONCENTRATED, DESUGARED OR CHEMICALLY TREATED, INCLUDING LIGNIN SULPHONATES, BUT EXCLUDING TALL OIL OF HEADING 3803			
3804 00	- <i>Residual lyes for the manufacture of wood pulp, whether or not concentrated, desugared or chemically treated, including lignin sulphonates, but excluding tall oil of heading 3803:</i>			
3804 00 10	--- Lignin sulphonates	kg.	10%	-
3804 00 20	--- Concentrated sulphate lye	kg.	10%	-
3804 00 90	--- Other	kg.	10%	-
3805	GUM, WOOD OR SULPHATE TURPENTINE AND OTHER TERPENIC OILS PRODUCED BY THE DISTILLATION OR OTHER TREATMENT OF CONIFEROUS WOODS; CRUDE DIPENTENE; SULPHITE TURPENTINE AND OTHER CRUDE PARACYMENE; PINE OIL CONTAINING ALPHA-TERPINEOL AS THE MAIN CONSTITUENT			
3805 10	- <i>Gum, wood or sulphate turpentine oils:</i>			
3805 10 10	--- Wood turpentine oil and spirit of turpentine	kg.	10%	-
3805 10 20	--- Gum turpentine oil	kg.	10%	-
3805 10 30	--- Sulphate turpentine oil	kg.	10%	-
3805 90	- <i>Other :</i>			
3805 90 10	--- Terpenic oils produced by the distillation or other treatment of coniferous woods	kg.	10%	-
3805 90 20	--- Crude dipentene	kg.	10%	-
3805 90 30	--- Sulphite turpentine	kg.	10%	-
3805 90 90	--- Other	kg.	10%	-
3806	ROSIN AND RESIN ACIDS, AND DERIVATIVES THEREOF; ROSIN SPIRIT AND ROSIN OILS; RUN GUMS			
3806 10	- <i>Rosin and resin acids :</i>			
3806 10 10	--- Gum rosin	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
3806 10 90	--- Other	kg.	10%	-
3806 20 00	- Salts of rosin, of resin acids or of derivatives of rosin or resin acids, other than salts of rosin adducts	kg.	10%	-
3806 30 00	- Ester gums	kg.	10%	-
3806 90	- <i>Other</i> :			
3806 90 10	--- Run gums	kg.	10%	-
3806 90 90	--- Other	kg.	10%	-
3807	WOOD TAR; WOOD TAR OILS; WOOD CREOSOTE; WOOD NAPHTHA; VEGETABLE PITCH; BREWERS' PITCH AND SIMILAR PREPARATIONS BASED ON ROSIN, RESIN ACIDS OR ON VEGETABLE PITCH			
3807 00	- <i>Wood tar; wood tar oils; wood creosote; wood naphtha; vegetable pitch; brewers' pitch and similar preparations based on rosin, resin acids or on vegetable pitch:</i>			
3807 00 10	--- Wood tar	kg.	10%	-
3807 00 20	--- Wood Tar oils, wood creosote, wood naphtha	kg.	10%	-
3807 00 30	--- Vegetable pitch, brewers' pitch and similar preparations based on rosin, resin acids or vegetable pitch	kg.	10%	-
3808	INSECTICIDES, RODENTICIDES, FUNGICIDES, HERBICIDES, ANTI-SPROUTING PRODUCTS AND PLANT-GROWTH REGULATORS, DISINFECTANTS AND SIMILAR PRODUCTS, PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE OR AS PREPARATIONS OR ARTICLES (FOR EXAMPLE, SULPHUR-TREATED BANDS, WICKS AND CANDLES, AND FLY-PAPERS)			
3808 50	- <i>aldrin (ISO); binapacryl (ISO); camphechlor (ISO) (toxaphene); captafol (ISO); chlordane (ISO); chlordimeform (ISO); chlorobenzilate (ISO); DDT (ISO) (clofenotane (INN), 1,1,1-trichloro-2,2-bis (p-chlorophenyl)ethane); dieldrin (ISO,INN), dinoseb (ISO), its salts or its esters; ethylene dibromide (ISO) (1,2-dibromoethane); ethylene dichloride (ISO); (1,2-dichloroethane); fluoroacetamide (ISO); heptachlor (ISO); hexachlorobenzene (ISO); 1,2,3,4,5,6,-hexachlorocyclohexane (HCH (ISO)), including lindane (ISO, INN); mercury compounds; methamidophos (ISO); monocrotophos (ISO); oxirane (ethylene oxide); parathion (ISO); parathion-methyl (ISO) (methyl-parathion);</i>			

(1)	(2)	(3)	(4)	(5)
	<i>pentachlorophenol (ISO); phosphamidon (ISO); 2,4,5-T (ISO) (2,4,5- trichlorophenoxyacetic acid), its salts or its esters:</i>			
3808 50 00	--- aldrin (ISO); binapacryI (ISO); camphechlor (ISO) (toxaphene); captafol (ISO); chlordane (ISO); chlordimeform (ISO); chlorobenzilate (ISO); DDT (ISO) (clofenotane (INN), 1,1,1-trichloro- 2,2-bis(p-chlorophenyl)ethane); dieldrin (ISO,INN), dinoseb (ISO), its salts or its esters; ethylene dibromide (ISO) (1,2-dibromoethane); ethylene dichloride(ISO); (1,2-dicholoroethane);fluoroacetamide(ISO); heptachlor(ISO);hexachlorobenzene(ISO); 1,2,3,4,5,6,- hexachlorocyclohexane (HCH (ISO)), including lindane (ISO, INN); mercury compounds; methamidophos (ISO); monocrotophos (ISO); oxirane (ethylene oxide); parathion (ISO); parathion-methyl (ISO) (methyl-parathion); pentachlorophenol (ISO); phosphamidon (ISO); 2,4,5-T (ISO) (2,4,5-trichlorophenoxyacetic acid), its salts or its esters	kg.	10%	-
	- <i>Other:</i>			
3808 91	--- <i>Insecticides;</i>			
3808 91 11	---- Aluminium phosphate (for example phostoxin)	kg.	10%	-
3808 91 12	---- Calcium cyanide	kg.	10%	-
3808 91 13	---- D.D.V.P. (Dimethyle-dichloro-vinyl- phosphate)	kg.	10%	-
3808 91 21	---- Diagonal	kg.	10%	-
3808 91 22	---- Methyl bromide	kg.	10%	-
3808 91 23	---- Dimethoate, technical grade	kg.	10%	-
3808 91 24	---- Melathion	kg.	10%	-
3808 91 31	---- Endosulphan, technical grade	kg.	10%	-
3808 91 32	---- Quinal phos	kg.	10%	-
3808 91 33	---- Isoproturon	kg.	10%	-
380891 34	---- Fenthion	kg.	10%	-
3808 91 35	---- Cipermethrin, technical grade	kg.	10%	-
3808 91 36	---- Allethrin	kg.	10%	-
3808 91 37	---- Synthetic pyrethrum	kg.	10%	-
	--- Other			
380891 91	---- Repellants for insects such as flies, mosquito	kg.	10%	-
3808 91 92	---- Paper impregnated or coated with insecticides such as D.D.T. coated paper	kg.	10%	-
3808 91 99	---- Other	kg.	10%	-
3808 92	---- <i>Fungicides:</i>			
3808 92 10	--- Maneb	kg.	10%	-
3808 92 20	--- Sodium penta chlorophenate (santrobrite)	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
3808 92 30	--- Thiram (tetra methyl thiuram disulphide)	kg.	10%	-
3808 92 40	--- Zineb	kg.	10%	-
380892 50	--- Copper oxychloride	kg.	10%	-
380892 90	--- Other	kg.	10%	-
380893	-- <i>Herbicides, anti-sprouting products and plant-growth regulated</i>			
3808 93 10	--- Chloromethyl phenozy acetic acid (M.C.P.A)	kg.	10%	-
3808 93 20	--- 2:4 Dichloro phenozy acetic acid its and esters	kg.	10%	-
3808 93 30	--- Gibberellic acid	kg.	10%	-
380893 40	--- Plant growth regulators	kg.	10%	-
380893 50	--- Weedicides and weed killing agents	kg.	10%	-
3808 93 90	--- Other	kg.	10%	-
3808 94 00	--- Disinfectants	kg.	10%	-
3808 99	-- <i>Other:</i>			
3808 99 10	--- Pesticides, not else where specified or included	kg.	10%	-
3808 99 90	--- Other	kg.	10%	-
3809	FINISHING AGENTS, DYE CARRIERS TO ACCELERATE THE DYEING OR FIXING OF DYE-STUFFS AND OTHER PRODUCTS AND PREPARATIONS (FOR EXAMPLE, DRESSINGS AND MORDANTS), OF A KIND USED IN THE TEXTILE, PAPER, LEATHER OR LIKE INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED			
3809 10 00	- With a basis of amylaceous substances	kg.	30%	-
	- <i>Other :</i>			
3809 91	-- <i>Of a kind used in the textile or like industries:</i>			
3809 91 10	--- Textile assistants mordanting agents	kg.	10%	-
3809 91 20	--- Textile assistants desizing agents	kg.	10%	-
3809 91 30	--- Textile assistants dispersing agents	kg.	10%	-
3809 91 40	--- Textile assistants emulsifying agents	kg.	10%	-
3809 91 50	--- Textile assistants hydro sulphite formaldehyde compound (rongalite or formusul)	kg.	10%	-
3809 91 60	--- Textile assistants—textile preservatives	kg.	10%	-
3809 91 70	--- Textile assistants water proofing agents	kg.	10%	-
3809 91 80	--- Prepared textile glazings, dressings and mordants	kg.	10%	-
3809 91 90	--- Other	kg.	10%	-
3809 92 00	-- <i>Of a kind used in the paper or like industries</i>	kg.	10%	-
3809 93	-- <i>Of a kind used in the leather or like industries :</i>			
3809 93 10	--- Fatty oil or pull up oil	kg.	10%	-
3809 93 90	--- Other	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
3810	PICKLING PREPARATIONS FOR METAL SURFACES; FLUXES AND OTHER AUXILIARY PREPARATIONS FOR SOLDERING, BRAZING OR WELDING; SOLDERING, BRAZING OR WELDING POWDERS AND PASTES CONSISTING OF METAL AND OTHER MATERIALS; PREPARATIONS OF A KIND USED AS CORES OR COATINGS FOR WELDING ELECTRODES OR RODS			
3810 10	- <i>Pickling preparations for metal surfaces; soldering, brazing or welding powders and pastes consisting of metal and other materials:</i>			
3810 10 10	--- Pickling preparations and other soldering, brazing or welding powders or pastes	kg.	10%	-
3810 10 20	--- Thermite portion for welding (alumina thermic heat generators)	kg.	10%	-
3810 10 90	--- Other	kg.	10%	-
3810 90	- <i>Other:</i>			
3810 90 10	--- Preparations of a kind used as cores or coatings for welding electrodes and rods	kg.	10%	-
3810 90 90	--- Other	kg.	10%	-
3811	ANTI-KNOCK PREPARATIONS, OXIDATION INHIBITORS, GUM INHIBITORS, VISCOSITY IMPROVERS, ANTI-CORROSIVE PREPARATIONS AND OTHER PREPARED ADDITIVES, FOR MINERAL OILS (INCLUDING GASOLINE) OR FOR OTHER LIQUIDS USED FOR THE SAME PURPOSES AS MINERAL OILS			
	- <i>Anti-knock preparations :</i>			
3811 11 00	-- Based on lead compounds	kg.	10%	-
3811 19 00	-- Other	kg.	10%	-
	- <i>Additives for lubricating oils:</i>			
3811 21 00	-- Containing petroleum oils or oils obtained from bituminous minerals	kg.	10%	-
3811 29 00	-- Other	kg.	10%	-
3811 90 00	- Other	kg.	10%	-
3812	PREPARED RUBBER ACCELERATORS; COMPOUND PLASTICISERS FOR RUBBER OR PLASTICS, NOT ELSEWHERE SPECIFIED OR INCLUDED; ANTI-OXIDISING PREPARATIONS AND OTHER COMPOUND STABILISERS FOR RUBBER OR PLASTICS			
3812 10 00	- Prepared rubber accelerators	kg.	10%	10%
3812 20	- <i>Compound plasticisers for rubber or plastics:</i>			
3812 20 10	--- Phthalate plasticisers	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
3812 20 90	--- Other	kg.	10%	-
3812 30	- <i>Anti-oxidising preparations and other compound stabilisers for rubber or plastics:</i>			
3812 30 10	--- Anti-oxidants for rubber	kg.	10%	-
3812 30 20	--- Softeners for rubber	kg.	10%	-
3812 30 30	--- Vulcanising agents for rubber	kg.	10%	-
3812 30 90	--- Other	kg.	10%	-
3813 00 00	PREPARATIONS AND CHARGES FOR FIRE-EXTINGUISHERS; CHARGED FIRE-EXTINGUISHING GRENADES	kg.	10%	-
3814	ORGANIC COMPOSITE SOLVENTS AND THINNERS, NOT ELSEWHERE SPECIFIED OR INCLUDED; PREPARED PAINT OR VARNISH REMOVERS			
3814 00	- <i>Organic composite solvents and thinners, not elsewhere specified or included; prepared paint or varnish removers :</i>			
3814 00 10	--- Organic composite solvents and thinners, not elsewhere specified or included	kg.	10%	-
3814 00 20	--- Prepared paint or varnish removers	kg.	10%	-
3815	REACTION INITIATORS, REACTION ACCELERATORS AND CATALYTIC PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED			
	- <i>Supported catalysts :</i>			
3815 11 00	-- With nickel or nickel compounds as the active substance	kg.	10%	10%
3815 12	-- <i>With precious metal or precious metal compounds as the active substance :</i>			
3815 12 10	--- Platinum or palladium catalysts with a base of activated carbon	kg.	10%	10%
3815 12 90	--- Other	kg.	10%	10%
3815 19 00	-- Other	kg.	10%	-
3815 90 00	- Other	kg.	10%	-
3816 00 00	REFRACTORY CEMENTS, MORTARS, CONCRETES AND SIMILAR COMPOSITIONS, OTHER THAN PRODUCTS OF HEADING 3801	kg.	10%	-
3817	MIXED ALKYL BENZENES AND MIXED ALKYL NAPHTHALENES, OTHER THAN THOSE OF HEADING 2707 OR 2902			
3817 00	- <i>Mixed alkylbenzenes and mixed alkylnaphthalenes, other than those of heading 2707 or 2902:</i>			

(1)	(2)	(3)	(4)	(5)
	--- <i>Mixed alkylbenzenes :</i>			
3817 00 11	---- Linear alkylbenzenes	kg.	10%	-
3817 00 19	---- Other	kg.	10%	-
3817 00 20	--- Mixed alkyl naphthalenes	kg.	10%	-
3818	CHEMICAL ELEMENTS DOPED FOR USE IN ELECTRONICS, IN THE FORM OF DISCS, WAFERS OR SIMILAR FORMS; CHEMICAL COMPOUNDS DOPED FOR USE IN ELECTRONICS			
3818 00	- <i>Chemical elements doped for use in electronics, in the form of discs, wafers or similar forms; chemical compounds doped for use in electronics:</i>			
3818 00 10	--- Undefined silicon wafers	kg.	Free	-
3818 00 90	--- Other	kg.	Free	-
3819	HYDRAULIC BRAKE FLUIDS AND OTHER PREPARED LIQUIDS FOR HYDRAULIC TRANSMISSION, NOT CONTAINING OR CONTAINING LESS THAN 70% BY WEIGHT OF PETROLEUM OILS OR OILS OBTAINED FROM BITUMINOUS MINERALS			
3819 00 10	--- Hydraulic brake fluids	kg.	10%	-
3819 00 90	--- Other	kg.	10%	-
3820 00 00	ANTI-FREEZING PREPARATIONS AND PREPARED DE-ICING FLUIDS	kg.	10%	-
3821 00 00	PREPARED CULTURE MEDIA FOR DEVELOPMENT OR MAINTENANCE OF MICRO-ORGANISM (INCLUDING VIRUSES AND THE LIKE) OR OF PLANT HUMAN OR ANIMAL CELLS	kg	10%	
3822	DIAGNOSTIC OR LABORATORY REAGENTS ON A BACKING, PREPARED DIAGNOSTIC OR LABORATORY REAGENTS WHETHER OR NOT ON A BACKING, OTHER THAN THOSE OF HEADING 3002 OR 3006; CERTIFIED REFERENCE MATERIALS :			
3822 00	- <i>Diagnostic or laboratory reagents on a backing, prepared diagnostic or laboratory reagents whether or not on a backing, other than those of heading 3002 or 3006; certified reference materials :</i>			
	--- <i>For medical diagnosis :</i>			
3822 00 11	---- Pregnancy confirmation reagents	kg.	10%	-
3822 00 12	---- Reagents for diagnosing AIDS	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
3822 00 19	---- Other	kg.	10%	-
3822 00 90	--- Other	kg.	10%	-
3823	INDUSTRIAL MONOCARBOXYLIC FATTY ACIDS; ACID OILS FROM REFINING; INDUSTRIAL FATTY ALCOHOLS			
	- <i>Industrial monocarboxylic fatty acids; acid oils from refining :</i>			
3823 11	-- <i>Stearic acid :</i>			
	--- <i>Palm stearin :</i>			
3823 11 11	---- Crude	kg.	30%	-
3823 11 12	---- RBD	kg.	30%	-
3823 11 19	---- Other	kg.	30%	-
3823 11 90	--- Other stearic acid or stearin	kg.	30%	-
3823 12 00	-- Oleic acid	kg.	30%	-
3823 13 00	-- Tall oil fatty acids	kg.	30%	-
3823 19 00	-- Other	kg.	30%	-
3823 70	- <i>Industrial fatty alcohols:</i>			
3823 70 10	--- Cetyl alcohol	kg.	50%	-
3823 70 20	--- Lauryl alcohol	kg.	50%	-
3823 70 30	--- Oleyl alcohol	kg.	50%	-
3823 70 40	--- Stearyl alcohol	kg.	50%	-
3823 70 90	--- Other	kg.	50%	-
3824	PREPARED BINDERS FOR FOUNDRY MOULDS OR CORES; CHEMICAL PRODUCTS AND PREPARATIONS OF THE CHEMICAL OR ALLIED INDUSTRIES (INCLUDING THOSE CONSISTING OF MIXTURES OF NATURAL PRODUCTS), NOT ELSEWHERE SPECIFIED OR INCLUDED			
3824 10 00	- Prepared binders for foundry moulds or cores	kg.	10%	-
3824 30 00	- Non-agglomerated metal carbides mixed together or with metallic binders	kg.	10%	-
3824 40	- <i>Prepared additives for cements, mortars or concretes:</i>			
3824 40 10	--- Damp proof or water proof compounds	kg.	10%	-
3824 40 90	--- Other	kg.	10%	-
3824 50	- <i>Non-refractory mortars and concretes:</i>			
3824 50 10	--- Concretes ready to use known as "Ready- mix Concrete (RMC)"	kg.	10%	-
3824 50 90	--- Other	kg.	10%	-
3824 60	- <i>Sorbitol other than that of sub-heading 2905 44:</i>			
3824 60 10	--- In aqueous solution	kg.	30%	-

(1)	(2)	(3)	(4)	(5)
3824 60 90	--- Other	kg.	30%	-
	- <i>Mixtures containing halogenated derivatives of methane, ethane or propane:</i>			
3824 71 00	-- Containing chlorofluorocarbons (CFCs), whether or not containing hydrochlorofluoro-carbons (HCFCs), perfluorocarbons (PFCs) or hydrofluorocarbons(HFCs)	kg.	10%	-
3824 72 00	-- Containing bromochlorodifluoromethane, bromotrifluoromethane or dibromotetrafluoro-ethanes	kg.	10%	-
3824 73 00	-- Containing hydrobromofluorocarbons (HBFCs)	kg.	10%	-
3824 74 00	-- Containing hydrochlorofluorocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons(CFCs)	kg.	10%	-
3824 75 00	-- Containing carbon tetrachloride	kg.	10%	-
3824 76 00	-- Containing 1,1,1-trichloroethane (methyl chloroform)	kg.	10%	-
3824 77 00	-- Containing bromomethane (methyl bromide) or bromochloromethane	kg.	10%	-
3824 78 00	-- Containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs)	kg.	10%	-
3824 79 00	-- Other	kg.	10%	-
-	- <i>Mixtures and preparations containing oxirane (ethylene oxide), polybrominated biphenyls (PBBs), polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs) or tris(2,3-dibromopropyl) phosphate:</i>			
3824 81 00	-- Containing oxirane (ethylene oxide)	kg.	10%	-
3824 82 00	-- Containing polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs) or polybrominated biphenyls (PBBs)	kg.	10%	-
3824 83 00	-- Containing tris (2, 3-dibromopropyl phosphate)	kg.	10%	-
3824 90	- <i>Other:</i>			
	--- <i>Ammoniacal gas liquors and spent oxide produced in coal gas purification, case hardening compound, heat transfer salts; mixture of diphenyl and diphenyl oxide as heat transfer medium, mixed polyethylene glycols; salts for curing or salting, surface tension reducing agents :</i>			

(1)	(2)	(3)	(4)	(5)
3824 90 11	---- Ammoniacal gas liquors and spent oxide produced in coal gas purification	kg.	10%	-
3824 90 12	---- Case hardening compound	kg.	10%	-
3824 90 13	---- Heat transfer salts	kg.	10%	-
3824 90 14	---- Mixture of diphenyl and diphenyl oxide as heat transfer medium	kg.	10%	-
3824 90 15	---- Mixed polyethylene glycols	kg.	10%	-
3824 90 16	---- Salts for curing or salting	kg.	10%	-
3824 90 17	---- Surface tension reducing agents --- <i>Electroplating salts; water treatment chemicals; ion exchanger; correcting fluid; precipitated silica and silica gel; oil well chemical :</i>	kg.	10%	-
3824 90 21	---- Electroplating salts	kg.	10%	-
3824 90 22	---- Water treatment chemicals, ion exchanger (INN) such as permutits, zeolites)	kg.	10%	-
3824 90 23	---- Gramophone records making material	kg.	10%	-
3824 90 24	---- Correcting fluid	kg.	10%	-
3824 90 25	---- Precipitated silica and silica gel	kg.	10%	-
3824 90 26	---- Oil well chemicals - <i>Mixture containing perhalogenated derivatives of acyclic hydrocarbons containing two or more different halogens other than chlorine and fluorine; ferrite powder; capacitor fluids – PCB type; dipping oil for treatment of grapes; Poly brominated biphenyls, poly chlorinated biphenyls, Poly chlorinated terphenyls, crocidolite; goods of a kind known as “hazardous waste”; phosphogypsum :</i>	kg.	10%	-
3824 90 31	---- Mixtures containing perhalogenated derivatives of acyclic hydrocarbons containing two or more different halogens other than chlorine and fluorine	kg.	10%	-
3824 90 32	---- Ferrite powder	kg.	10%	-
3824 90 33	---- Capacitor fluids – PCB type	kg.	10%	-
3824 90 34	---- Dipping oil for treatment of grapes	kg.	10%	-
3824 90 35	---- Poly brominated biphenyls, poly chlorinated biphenyls, poly chlorinated terphenyls, crocidolite	kg.	10%	-
3824 90 36	---- Goods of a kind known as “hazardous waste”	kg.	10%	-
3824 90 37	---- Phosphogypsum	kg.	10%	-
3824 90 38	---- Phosphonic Acid, Methyl-compound with (aminoimino methyl) urea (1:1)	kg.	10%	-
3824 90 90	--- Other	kg.	10%	-

(1)	(2)	(3)	(4)	(5)
3825	RESIDUAL PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED; MUNICIPAL WASTE; SEWAGE SLUDGE; OTHER WASTES SPECIFIED IN NOTE 6 TO THIS CHAPTER			
3825 10 00	- Municipal waste	kg.	10%	-
3825 20 00	- Sewage sludge	kg.	10%	-
3825 30 00	- Clinical waste	kg.	10%	-
	- <i>Waste organic solvents:</i>			
3825 41 00	-- Halogenated	kg.	10%	-
3825 49 00	-- Other	kg.	10%	-
3825 50 00	- Wastes of metal pickling liquors, hydraulic fluids, brake fluids and anti-freeze fluids	kg.	10%	-
	- <i>Other wastes from chemical or allied industries:</i>			
3825 61 00	-- Mainly containing organic constituents	kg.	10%	-
3825 69 00	-- Other	kg.	10%	-
3825 90 00	- Other	kg.	10%	-
3826 00 00	BIODIESEL AND MIXTURES THEREOF, NOT CONTAINING OR CONTAINING LESS THAN 70 % BY WEIGHT OF PETROLEUM OILS AND OILS OBTAINED FROM BITUMINOUS MINERALS	kg.	10%	-

[Notfn. No. 87 / 2009-Cus., dt. 27.8.2009.]

Whereas, in the matter of import of Dimethoate Technical (hereinafter also referred as the subject goods), falling under tariff item 3808 91 23 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), the Director General (Safeguard), in its preliminary findings published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 2nd February, 2009, *vide* number G.S.R.66(E), dated the 2nd February, 2009, had come to the conclusion that increased imports of Dimethoate Technical into India had caused and threatened to cause further serious injury to the domestic producers of Dimethoate Technical and it had necessitated for imposition of provisional safeguard duty on imports of Dimethoate Technical into India;

And whereas, on the basis of the aforesaid findings of the Director General (Safeguard), the Central Government had imposed provisional safeguard duty on imports of the subject goods *vide* notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 25/2009-Customs, dated the 23rd March, 2009, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 23rd March, 2009, *vide* number G.S.R.186(E), dated the 23rd March, 2009;

And whereas, the Director General (Safeguard) in its final findings published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 18th May, 2009 *vide* number G.S.R.340(E), dated the 14th May, 2009, had come to the conclusion that increased imports of Dimethoate Technical into India

had caused and threatened to cause further serious injury to the domestic producers of Dimethoate Technical and it necessitated to impose safeguard duty on imports of Dimethoate Technical into India, and had recommended the imposition of safeguard duty on imports of the subject goods into India;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 8B of the said Act, read with rules 12 and 14 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, the Central Government after considering the said findings of the Director General (Safeguards), hereby imposes on Dimethoate Technical, falling under tariff item 3808 91 23 of the First Schedule to the said Act, when imported into India, a safeguard duty at the rate of –

- (a) 20% ad *valorem*, when imported from the 23rd day of March, 2009 to 22nd day of March, 2010 (both days inclusive); and
- (b) 15% ad *valorem*, when imported from the 23rd day of March, 2010 to 22nd day of March, 2011 (both days inclusive).

2. Nothing contained in this notification shall apply to imports of Dimethoate Technical from countries notified as developing countries under clause (a) of sub-section (6) of section 8B of the said Act, other than People's Republic of China.